

(c) what payment has been made to Mr. Weddell for the services rendered by him ?

THE MINISTER FOR CONSUMER INDUSTRIES (SHRI N. KANUNGO): (a) Yes, Sir.

(b) A decision on the Report will be taken shortly.

(c) A sum of Rs. 51,776/4 on account of pay, out of pocket expenses and air passage has been paid to him out of funds placed at the disposal of the Government of India by the Ford Foundation.

EXPORT OF IMPORTED POWERLOOMS TO THE SOUTH EAST ASIAN COUNTRIES

*390. SHRIMATI SAVITRI DEVI NIGAM: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Export Department has received any application in which an export licence was demanded for the export of the imported powerlooms to the South East Asian countries; and

(b) if the answer to part (a) above be in the affirmative, what is the name of the country for which this export licence was demanded and by whom it was demanded?

THE MINISTER FOR TRADE (SHRI D. P. KARMARKAR) : (a) No such application was received during 1955 or during 1956 so far.

(b) Does not arise.

SHRIMATI SAVITRY DEVI NIGAM: May I know the date when the powerlooms were imported last in our country ?

SHRI D. P. KARMARKAR: I should like to have notice and also to see whether it is feasible to supply that information, whether the trouble taken is commensurate with the information.

PROF. G. RANGA: What is it, Sir? What is the trouble?

SHRI D. P. KARMARKAR: The difficulty is that the hon. Member wants the date on which it was imported. I am explaining the trouble involved unless the hon. Member wants to create some more trouble by interrupting. We will

have to go through the import licences, the documents of the customs authorities and all that. Now, the point is whether the trouble taken is commensurate with the information that we get. If it is a case of two. . . .

PROF. G. RANGA: Is that to be decided by the Chair or by the hon. Minister ?

MR. CHAIRMAN: He says that he will look into it.

SHRI D. P. KARMARKAR: Yes, Sir, I will look into the matter.

SHRIMATI SAVITRY DEVI NIGAM: If they do not know the date, could they at least give the number and the price of the powerlooms imported in 1955-56 ?

SHRI T. T. KRISHNAMACHARI: The permission to import looms is given for the purpose of replacement as a normal process of licensing. We do not really ask for any particulars like price, etc. If the hon. Member puts a question, I shall get the price and let the hon. Member know it.

DR. W. S. BARLINGAY: We have not been able to hear anything at all.

SHRI V. K. DHAGE: I think the microphones on that side are not functioning.

SHRI T. T. KRISHNAMACHARI: The question related to the import of looms price etc. and I said that looms were allowed to be imported for the purpose of replacement in the ordinary course by asking for permission to import. We have not got the information ready at hand nor do we ask for all these when we grant licences for import. If the hon. lady Member wants these details, if she puts down a question, I shall let her have the information.

सीमेंट और इस्पात के उद्योगों के लिये मशीनरी का निर्माण

*३९१. श्री राम सहाय : क्या वाणिज्य तथा उद्योग मंत्री उस अतारोक्त प्रश्न संख्या ८७ को देखेंगे, जिसका उत्तर राज्य-सभा में १३ अगस्त, १९५६ को दिया गया और यह बताने की कृपा करेंगे कि :

(क) क्या सीमेंट और इस्पात के उद्योगों के लिये मशीनरी बनाने की कोई योजना सरकार के विचाराधीन है; और

(ख) यदि हां, तो इस दिशा में अब तक क्या प्रगति हो चुकी है ?

†[MANUFACTURE OF MACHINERY FOR CEMENT AND STEEL INDUSTRIES

*391. SHRI RAM SAHAI: Will the Minister for COMMERCE AND INDUSTRY be pleased to refer to Unstarred Question No. 87 answered in the Rajya Sabha on the 13th August 1956 and state:

(a) whether any proposal for the manufacture of machinery for cement and steel industries is under Government's consideration; and

(b) if so, the extent to which progress has so far been made in that direction ?]

उपभोग उद्योग मंत्री (श्री नित्यानन्द काननगो) : (क) और (ख). रूसी विशेषज्ञों के दल ने अभी अपनी सिफारिशें उपस्थित नहीं की हैं। उनकी रिपोर्ट में निश्चित रूप से इस्पात के यंत्रों की मशीनों का समावेश होगा। सरकार इस समय यह बताने की स्थिति में नहीं है कि उसमें और किन किन प्रकारों की मशीनों का समावेश होगा।

‡THE MINISTER FOR CONSUMER INDUSTRIES (SHRI N. KANUNGO): (a) and (b). The team of Russian experts has not yet submitted its recommendations. Their report will definitely include steel plant machinery. Government are not now in a position to state which other types of machinery will be included in it.]

श्री राम सहाय : क्या मंत्री महोदय यह बताने की कृपा करेंगे कि आज कल सीमेंट के लिये जो मशीनरी भारतवर्ष में काम कर रही है वे कहां की बनी हुई हैं ?

श्री नित्यानन्द काननगो : अभी तो आम तौर से बाहर से लाई जाती है। अब इसकी कोशिश की जा रही है कि सीमेंट के लिये सारी मशीनें यहां ही बनें।

श्री राम सहाय : ये आपके खयाल से कब तक यहां बन सकेंगी ?

श्री नित्यानन्द काननगो : उम्मीद है कि आठवां पांच साल में ही जायगा।

SHRI KISHEN CHAND: In view of the fact that cement making machinery is built by a large number of countries, is the Government selecting the most modern type of machinery or is it purchasing whatever is available ?

SHRI N. KANUNGO: We are hoping that we will be able to produce the most modern type of machinery in our country.

■(•)IMPLEMENTATION OF THE PROHIBITION

मद्यनिषेध जांच समिति की सिफारिशों को कार्यरूप देना

*३९२. श्रीमती सावित्री निगम : क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) मद्यनिषेध जांच समिति की सिफारिशों को अमल में लाने का काम किन-किन राज्यों में प्रारम्भ हो गया है; और

(ख) क्या सरकार इस सम्बन्ध में राज्यों को उनकी योजनायें पूरी करने के लिये कुछ आर्थिक सहायता देने का विचार रखती है ?

ENQUIRY COMMITTEE'S RECOMMENDATIONS

*392. SHRIMATI SAVITRI DEVI NIGAM: Will the Minister for PLANNING be pleased to state:

(a) the names of States where the implementation of the recommendations of the Prohibition Enquiry Committee has been started; and

(b) whether Government propose to give any financial aid to States to enable them to carry out their schemes in this regard ?]

‡[THE DEPUTY MINISTER FOR PLANNING (SHRI S. N. MISHRA): (a) Kutch,

योजना उपमंत्री (श्री एस० एन० मिश्र) : (क) कच्छ, कुर्ग, मध्य भारत, राजस्थान, दिल्ली, उत्तर प्रदेश, भोपाल और हैदराबाद।

(ख) यह विषय अभी भी विचाराधीन है। Coorg, Madhya Bharat, Rajasthan, Delhi, Uttar Pradesh, Bhopal and Hyderabad.

(b) The matter is still under consideration.]